

Fourteenth Lok Sabha

Session : 10

Date : 30-04-2007

Participants : Dasgupta Shri Gurudas, Malhotra Prof. Vijay Kumar

Title: Regarding law and order situation in Nandigram.

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष जी, कल नंदीग्राम के मामले में भीषण हिंसा फिर से भड़की है। वहां पर तीन व्यक्तियों की हत्या हो गई।...* वहां पर भयंकर स्थिति पैदा हुई है।...*

MR. SPEAKER : This is not the way to function.

... (*Interruptions*)

MR. SPEAKER : Prof. Malhotra, please do not raise any State matter.

... (*Interruptions*)

* Not recorded as ordered by the Chair

PROF. VIJAY KUMAR MALHOTRA : Sir, civil war is going on there. ... (*Interruptions*)

MR. SPEAKER : I will not allow further.

... (*Interruptions*)

SHRI RUPCHAND PAL (HOOGHLY): Sir, what is this? How can he speak on State matter? ... (*Interruptions*)

प्रो. विजय कुमार मल्होत्रा : सर, वहां पर 24 आदमी मारे जा चुके हैं और 24 आदमियों के मारे जाने के बाद*

...(व्यवधान) वहां बहुत भयंकर स्थिति है।...(व्यवधान)

मोहम्मद सलीम (कलकत्ता - उत्तर पूर्व) : अध्यक्ष जी, ये गलत आरोप लगा रहे हैं।...(व्यवधान)

अध्यक्ष महोदय : हो गया। आपने बोल दिया।

...(व्यवधान)

PROF. VIJAY KUMAR MALHOTRA : We would like the hon. Leader of the House to make a statement. ... (*Interruptions*)

MR. SPEAKER : No, this is not the way.

... (Interruptions)

MR. SPEAKER : Please have some mercy on the Chair.

... (Interruptions)

PROF. VIJAY KUMAR MALHOTRA : Let the hon. Leader of the House respond. ... (Interruptions)

MR. SPEAKER : Please have some mercy for the Chair.

... (Interruptions)

MR. SPEAKER : You have mentioned these points. It is a State matter. Even then, because of your feelings I allowed you.

... (Interruptions)

* Not recorded as ordered by the Chair

MR. SPEAKER : Then, every State matter will be raised. Every law and order in every State will be raised from tomorrow.

... (Interruptions)

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : सर, वहां इतनी बुरी हालत है। वहां एक सिविल वॉर चल रही है।... (व्यवधान) **
माइनोंरिटी के लोग मारे जा रहे हैं।... (व्यवधान) इस पर सरकार की तरफ से स्टेटमेंट होनी चाहिए।... (व्यवधान)

मोहम्मद सलीम : अध्यक्ष जी, ये गलत आरोप लगा रहे हैं।... (व्यवधान)

अध्यक्ष महोदय : मेहरबानी करके आप बैठ जाइए।

... (व्यवधान)

प्रो. विजय कुमार मल्होत्रा : वहां पर सेंटर इंटरवीन करेगा कि नहीं?

MR. SPEAKER : Nothing more will be recorded on this.

(Interruptions)* ...

MR. SPEAKER : This is a State matter. Since you felt very much concerned, I allowed it.

... (Interruptions)[MSOffice19]

SHRI GURUDAS DASGUPTA (PANSKURA): Sir, I am on a point of order. ... (*Interruptions*)

MR. SPEAKER: Only Shrimati Rupatai D. Patil's statement should be recorded.

(Interruptions) ...*

12.30 hrs.

*(At this stage, Prof. Vijay Kumar Malhotra and some other
hon. Members left the House.)*

MR. SPEAKER: Not a single word should be recorded.

(Interruptions) ...*

* *Not recorded as ordered by the Chair

* Not recorded

SHRI GURUDAS DASGUPTA : Sir, I am on a point of order. ... (*Interruptions*)

MR. SPEAKER: There is no business before the House. Hence, there cannot be any point of order.

... (Interruptions)

SHRI GURUDAS DASGUPTA : Sir, I am submitting very respectfully that Parliament cannot discuss law and order situation prevailing in a particular State of the country. Therefore, it should be expunged. ... (*Interruptions*) Sir, it must be expunged. ... (*Interruptions*)

MR. SPEAKER: I will look into it, and I will decide about it. Please bring it to me.

... (Interruptions)

MR. SPEAKER: Not a single word will be recorded.

(Interruptions) ...*

MR. SPEAKER: I am not making any comment on it. The point to be taken into account is whether it can be raised, and where.

... (Interruptions)

MR. SPEAKER: Shrimati Rupatai D. Patil, do you wish to complete your submission? I had called her name, but she went out of the House as a loyal Member.

... (*Interruptions*)